

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI

PRINCIPAL BENCH – COURT NO.3

Service Tax Appeal No. 53061 Of 2016
With
Service Tax Miscellaneous Application No. 51775 of 2024

Prehari Protection Systems Private Limited : Appellant

Vs

Commissioner of Service Tax, Jaipur-I : Respondent

APPEARANCE:

Shri Shubham Awasthi, Advocate for the Appellant

Shri Rajeev Kapoor, Authorized Representative for the Respondent

CORAM :

HON'BLE MS. BINU TAMTA, MEMBER (JUDICIAL)

HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)

Date of Hearing:29.07.2025

ORDER SHEET

On the request of the arguing counsel of the appellant, list the
appeal on **August 22, 2025.**

(BINU TAMTA)
MEMBER (JUDICIAL)

(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)

G.Y.